COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 372 OF 2017 & IA NOS. 441 928 OF 2018

Dated: 23rd July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Office of Chief Engineer, State Load Despatch Centre Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-2

<u>ORDER</u>

No one appeared on behalf of the Appellant.

List this matter on 30.07.2018, as requested.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

pr/vt